

Declaration of Assets and Liabilities

Year.....2023.....

I, Mukesh Kumar Son/daughter/wife of Late Raghunath Ram
aged.....32..... years, belonging to Govt. Service

service and presently working as Office Attendant, Bherwidhan Sabha.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3500/-	PUNAM KUMAR KANYA 2500.-	ICUMARE NIL	ARADHYA NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBC Saving 571.-	Rs. 11707.-	Subanya 9,195.-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	Passion Pro BR01BC 4166	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	NIL	10 gram Gold Silver-50g	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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5040 (KATTO)
15/12/24
2538
15/12/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	6 DHoor Khata No.-242 Plot No.-1920 Wast Sanstha Pahar	Nil	Nil	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on Feb.-2024
(a)	(i) Loans from Banks SBI Personal Loan - 1,30,000/-		1,09,293
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year, 2023-24 Tax Paid - NIL BM&PK13528	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 1100 80808 538

Gender :- M (M/F)

Date of Birth :- 1 5 0 6 1 9 8 8 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BSS
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SIWAN

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Mukesh Kumar

Name of Employee: .. MUKESH KUMAR - II

Place: Patna:

Designation: .. Office Attendant

Date: 15.02.2024

Department: .. Bihar Legislative Assembly Patna.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mukesh Kumar